

and wind projects (less than 25 MW capacity) not covered under competitive bidding guidelines through Feed-in-Tariff (FiT) to be determined by the respective State Electricity Regulatory Commission.

Stable policy for financial assistance to renewable energy projects

3457. SHRI VIJAY PAL SINGH TOMAR:

SHRI HARNATH SINGH YADAV:

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the changes made during the last two years in the schemes of financial assistance being given for various new and renewable energy projects;
- (b) the reasons why the schemes of financial assistance are often being changed mid-way; and
- (c) how Government would ensure a stable policy regime?

THE MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI RAJ KUMAR SINGH): (a) to (c) The major renewable energy schemes modified or new schemes launched on the basis of feedback, evaluation and detailed discussions held with stakeholders during the last two years are as follows:-

- (i) Off-Grid and decentralized Solar PV Application programme-Phase-III.
- (ii) A New Scheme for farmers for installation of 10000 MW RE capacity through small scale RE power plants, 17.50 lakh off-grid solar pumps and solarisation of 10 lakh grid connected pumps.
- (iii) CPSU Scheme Phase II for setting up of 12000 MW grid connected solar projects with mandatory use of domestically manufactured solar cells and modules.
- (iv) Phase II of Grid Connected Rooftop Solar Program for achieving cumulative capacity of 40,000 MW from Rooftop Solar Projects by the year 2022.
- (v) Phase-II of Atal Jyoti Yojna for Solar LED Street Lights in NE states and hilly states.
- (vi) A new scheme to support promotion of biomass based cogeneration in sugar mills and other industries in the country.

Details of Financial Assistance being provided under these schemes is given in the Statement.

Statement

Details of financial assistance provided to renewable energy projects

Sl. No.	Name of the scheme/ programme	Financial Assistance
1	2	3
1	Off-grid and Decentralised Solar PV Applications Programme - Phase III	<ul style="list-style-type: none"> • Central financial assistance (CFA) of 30% of the benchmark cost of the system or the tender cost, whichever is lower for solar street lights and solar power plants in General Category States and CFA of 90% of the benchmark cost or tender cost whichever is lower, in North Eastern States including Sikkim, Jammu and Kashmir, Himachal Pradesh, Uttarakhand, Lakshadweep and A & N Islands. • For Solar Study Lamps CFA of 85% of the lamp cost will be provided and balance 15% of the lamp cost will be borne by beneficiary student.
2	Scheme for farmers for installation of solar pumps and grid connected solar power	<p>Component A.</p> <ul style="list-style-type: none"> o DISCOM would be eligible to get PBI @ ₹ 0.40 per unit purchased or ₹ 6.6 lakh per MW of capacity installed, whichever is less, for a period of five years from the COD. <p>Component B & C</p> <ul style="list-style-type: none"> o CFA of 30% of the benchmark cost or the tender cost, whichever is lower, of the stand-alone solar Agriculture pump will be provided. The State Government will give a subsidy of 30%; and the remaining 40% will be provided by the farmer. Bank finance may be made

1	2	3
		<p>available for farmer's contribution, so that farmer has to initially pay only 10% of the cost and remaining up to 30% of the cost as loan.</p> <p>o In North Eastern States, Sikkim, Jammu and Kashmir, Himachal Pradesh and Uttarakhand, Lakshadweep and A&N Islands, CFA of 50% of the benchmark cost or the tender cost, whichever is lower, of the stand-alone solar pump will be provided. The State Government will give a subsidy of 30%; and the remaining 20% will be provided by the farmer. Bank finance may be made available for farmer's contribution, so that farmer has to initially pay only 10% of the cost and remaining up to 10% of the cost as loan.</p>
3	<p>Scheme for setting up 12000 MW grid-connected Solar Photovoltaic (PV) Power Projects by the Government. Producers with Viability Gap Funding (VGF) support for self use or by Government/ Government entities, either directly or through Distribution Companies (DISCOMS)</p>	<p>Gol will provide VGF as under:</p> <p>While the maximum permissible VGF has been kept at ₹ 0.70/MW, the actual VGF to be given to a Government Producer under the Scheme would be decided through bidding using VGF amount as a bid parameter to select project proponent. VGF will be released in two trenches:</p> <p>I. 50% on Award of contract through the EPC contractor.</p> <p>II. Balance 50% on successful commissioning of the full capacity of the project</p>
4	<p>Grid-Interactive Rooftop and Small Power Plants Programme</p>	<p>In the Phase-II Programme Central Financial Assistance (CFA) for the residential sector has been restructured with availability of 40% CFA for RTS systems up to 3 kW capacity and 20% for RTS system capacity beyond 3</p>

1	2	3
		<p>kW and up to 10 kW, For Group Housing Societies/Residential Welfare Associations (GHS/RAW), CFA will be limited to 20% for RTS plants for supply of power to common facilities, however, the capacity eligible for CFA for GHS/RAW will be limited to 10 kW per house with maximum total capacity upto 500 kWp, inclusive of RTS put in individual houses in the GHS/RWA. Central financial support will not be available for other category i.e., institutional, educational, social, government, commercial, industrial, etc. Under Phase-II Programme, focus will be on increased involvement of DISCOMs. Performance based incentives will be provided to DISCOMs based on RTS capacity achieved in a financial year (<i>i.e.</i> 1st April to 31st March every year till the duration of the scheme) over and above the base capacity <i>i.e.</i> cumulative capacity achieved at the end of previous financial year.</p>
5.	Atal Jyoti Yojana (AJAY):	<ul style="list-style-type: none"> • Under Phase-II of AJAY Scheme, SSLs with LED capacity of Phase-II 12 W will be provided as per MNRE specification and 75% of the cost of SSL System will be provided through MNRE budget and the remaining 25% to be provided from MPLADS fund. • Energy Efficiency Services limited (EESL) will be the Implementing Agency for the Ph-II of the AJAY scheme. • Hon'ble MPs from Lok Sabha will recommend number of Solar Street Lighting Systems to be installed, villages/areas to be covered and exact location of the Solar Street

1	2	3						
		Lighting Systems. Hon'ble MPs will send the recommendation to the designated officer of EESL. Hon'ble MPs will sanction MPLADS contribution of 25% based on estimated cost of SSLs and the same will be released by the concerned District Authority to EESL in accordance with MPLADs guidelines.						
6.	Scheme to Support Promotion of Biomass Based Cogeneration in Sugar Mills and Other Industries in the Country (Up to March 2020)	CFA pattern for "Scheme to Support Promotion of Biomass Based Cogeneration in Sugar Mills and Other Industries in The Country (UP to March 2020)" <table><tr><th>Type of Project</th><th>Rate of CFA</th></tr><tr><td>Bagasse Cogeneration in Sugar Mills</td><td>₹ 25 lakh/MW calculated on surplus exportable power</td></tr><tr><td>Biomass (Non-bagasse) Cogeneration in Industries</td><td>₹ 50 lakhs/MW calculated on installed capacity</td></tr></table>	Type of Project	Rate of CFA	Bagasse Cogeneration in Sugar Mills	₹ 25 lakh/MW calculated on surplus exportable power	Biomass (Non-bagasse) Cogeneration in Industries	₹ 50 lakhs/MW calculated on installed capacity
Type of Project	Rate of CFA							
Bagasse Cogeneration in Sugar Mills	₹ 25 lakh/MW calculated on surplus exportable power							
Biomass (Non-bagasse) Cogeneration in Industries	₹ 50 lakhs/MW calculated on installed capacity							

Solar pumps for irrigation

3458. SHRI G.V.L. NARASIMHARAO: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) whether priority is given to farmers in areas with rain fed agriculture in the KUSUM scheme under which subsidised solar pumps are given to the farmers;

(b) whether Ministry would consider implementing the KUSUM scheme in areas with rain fed agriculture;

(c) whether allocations have been made for this scheme, if so, the details thereof, State-wise;

(d) the criteria used for allocations to different States; and